

Subcategory	Creditor's name	Claimant (Secured/unsecured/contingent)	Related party of the Corporate Debtor (Yes/No)
Financial Creditor	State Bank of India	Secured	No
Financial Creditor	IDBI Bank Ltd	Secured	No
Financial Creditor	ICICI Bank Ltd	Secured	No
Financial Creditor	DCB Bank Ltd	Secured	No
Financial Creditor	Edelweiss ARC	Secured	No

Nature of Security	Total claims by creditors principal amount	Total claims by creditors	Total (a+b)	Total Claims admitted by IRP principal (a)
Primary: First pari passu charge on entire fixed assets and entire current assets (Consortium Banks) Collateral: Land and Buildings Pledge of Promoter Shares Personal Guarantees, Corporate Guarantee	2211884058		2211884058	2211884058
Primary: First pari passu charge on entire fixed assets and entire current assets (Consortium Banks) Collateral: Land and Buildings Pledge of Promoter Shares Personal Guarantees, Corporate Guarantee	1,91,39,54,022		1913954022	1913954022
Primary: First pari passu charge on entire fixed assets and entire current assets (Consortium Banks) Collateral: Land and Buildings Pledge of Promoter Shares Personal Guarantees, Corporate Guarantee	1612121047		1612121047	1612121047
First Charge on Pari Passu on all current assets other than AMC receivables Personal Guarantee and Future AMC receivables	55083957		55083957	55083957
Entire Movable Fixed assets both present and future Plot B 49 at Kushaiguda including land, building, plant and machinery in the given areas Commercial property in Sri Manu's Aroha Chambers	214977667		214977667	214977667

Total Claims admitted	Total (a+b)	Voting Share(%)
	2211884058	36.62
	1913954022	31.96
	1612121047	26.69
	55083957	0.91
	214977667	3.56